

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/2017	-	Hearing	241/ 242	Mr. Puthucode Vaidyanathan Balasubramanian & Others Vs M/s. Rinac India Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

43.	GURURAJ D.M. 9844078884	Respondent no.2	Murali
-----	----------------------------	-----------------	--------

43.	Karan Joseph	Petitioner	Karan Joseph
-----	--------------	------------	--------------

43.	Praveen Kumar R-3		(Signature)
-----	-------------------	--	-------------

Counsel for petitioner is present. He has filed a memo for withdrawal. Counsel for respondent would contend that Tribunal shall record the behaviour of the petitioner while taking decision on the withdrawal memo.

List it for consideration on 29.06.2017.

MEMBER (J)

MEMBER (T)